

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008(Pt.)/1509/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar, Gauhati High Court,  
Itanagar Permanent Bench,  
Arunachal Pradesh.

Dated Guwahati, 9<sup>th</sup> March, 2021.

Sub:- Casual Leave.

Ref:- No. HC(IB)-IT/I/2018/ Vol -I/ dated 05.03.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdila, Arunachal Pradesh, for casual leave on 12.03.2021 along with station leave permission, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

1511

**Memo NO.HC.VII-21/2008(Pt.)/1511-A, dated 9.3.2021**

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,  
Bomdila, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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